GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3279 ANSWERED ON:18.03.2013 CONSULTANTS FOR HIGHWAY PROJECTS Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is involving consultants in the projects of National Highways (NHs) and North South-East West (NS W) Corridors;
- (b) if so, whether any instances of submitting wrong proposals by the consultants have come to the notice of the Government during the last three years and the current year;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) Yes, Madam.
- (c) & (d) Details of instances of submitting incorrect reports and action taken thereof are as under:

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No State / Description about the Action taken
NH No incorrectness
1 West Bengal / Land acquisition
                                    Penalty of Rs 1.53 lakh.
NH-34 proposal for Raiganj -
   Dalkhola stretch
2 Andhra Pradesh / Land acquisition Show cause notice has
       proposal for Gollapudi Show cause notice has
NH-5
   Village
              Show cause notice has
       no payment is released
        for the project.
3 Tamil Nadu / DPR in respect of Matter has been referred
      Trichy - Karur stretch to CGM Committee.
4 Uttar Pradesh / DPR of Jhansi bypass Consultant has been NH-76 & NH-25 debarred for the period
       of one year.
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